

7. M/S H. P. Ram Paul, Satish Kumar, Ajit Kumar Kher, Permod Kumar, Nisar Ahmad Malik, Kuldeep Singh Jamwal and Aftab Ahmad, Assistant Registrars-II are promoted as Assistant Registrars-I with relaxation in experience to four of them, namely, M/S Permod Kumar, Nisar Ahmad Malik, Kuldeep Singh Jamwal and Aftab Ahmad.

Note:- The promotion of Mr. Ajit Kumar Kher and Mr. Permod Kumar, shall be subject to outcome of enquiry pending against them.

8. Mr. Naresh Kumar, Senior Scale Stenographer is promoted as Private Secretary by giving relaxation in experience.

Note:- All the promotees shall continue with their present assignment till further orders.

By Order

J. R. Kotwal
5.4.2011
(J. R. Kotwal)
Registrar General

No:- 283-96/As

Dated:- 5/04/2011

Copy to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
2. Registrar Vigilance, High Court of J&K, Jammu,
3. Registrar Judicial, High Court of J&K, Jammu/Srinagar,
.....for information.
4. Chief Accounts Officer, Main Wing, High Court of J&K,
5. Accounts Officer, High Court of J&K, Jammu/Srinagar,
6. Shri _____,
.....for information and necessary compliance.

- ✓ 7. Incharge NIC, for uploading on website.
8. Office file.

J. R. Kotwal
5.4.2011
Registrar General

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

.....

ORDER No. 943

Headquarter of Shri Justice F. M. Ibrahim Kalifulla shall
be at Jammu w. e. f. 24th February, 2011 till further orders.

Sd/-

(Dr. Aftab Hussain Saikia)
Chief Justice

Jammu

Date: 14.03.2011.

No:- 14166-74/Cs

Dated:- 15/03/2011

Copy to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
2. Secretary to His Lordship Hon'ble Mr. Justice F. M. Ibrahim Kalifulla,
3. Registrar Vigilance, High Court of J&K,
.....for information.
4. Registrar Judicial, High Court of J&K, Jammu/Srinagar,
5. Joint Registrar (Judicial), High Court of J&K, Jammu/Srinagar,
6. Chief Accounts Officer, High Court of J&K,
.....for information and necessary action.
7. Incharge NIC, High Court of J&K, for uploading the order on Website.

M. Wal
14.3.2011
Registrar General

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Jammu)

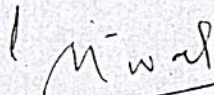
.....

ORDER

No:- 932

Dated:- 14/3/2011

April 13 and 15, 2011 and December 31, 2011 are declared as non sitting days for the High Court and substituted with June 04, October 15 and December 17, 2011 as sitting days.


14.3.2011

(J. R. Kotwal)

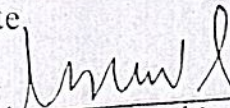
Registrar General

No:- 14062-74/NC

Dated:- 14/3/2011

Copy to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
2. Secretary to Hon'ble Mr. Justice _____,
.....with the request to place the same before His Lordship.
3. Registrar Vigilance, High Court of J&K, Jammu,
4. Registrar Judicial, High Court of J&K, Jammu/Srinagar,
5. Secretary to Govt., Law Dept., Civil Secretariat, Jammu,
6. President, Bar Association, Jammu/Srinagar,
.....for information and necessary action.
7. Director Information, J&K, Jammu, for publication.
8. Incharge NIC, for uploading on website
9. Office file.


14.3.2011

(K. K. Watel)

Deputy Registrar (Admn.)

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Jammu)

.....

ORDER

No: 934

Dated: 14.03.2011

The officers/officials named in column (2) below, who were earlier adjusted in their own pay and grade against the higher posts named against them in column (3), are now promoted to the said posts named in column (3) w. e. f. the date shown in column (4):

S. No.	Name of the officer/officials S/Shri	Post on which promoted	Date of promotion
(1)	(2)	(3)	(4)
1.	Chuni Lal, Secretary	Joint Registrar	28.07.2010
2.	Nisar Ahmad Khan, Assistant Registrar-II	Deputy Registrar	31.03.2009
3.	Khem Raj, Protocol Officer	Deputy Registrar	31.03.2009
4.	K. K. Wattal, Accounts-Officer	Deputy Registrar	31.03.2009
5.	Bua Ditta, Assistant Registrar-II	Deputy Registrar	28.07.2010
6.	Sarvida Nisar, Private Secretary	Secretary	28.07.2010
7.	Nusrat Parveen, Private Secretary	Secretary	28.07.2010
8.	Anil Sanhotra, Private Secretary	Secretary	28.07.2010
9.	Yash Pal Sharma, Reader	Bench Secretary	28.07.2010
10.	Mohd. Altaf Neema, Sr. Scale Stenographer	Private Secretary	09.05.2010
11.	Azad Ahmad Wani, Assistant Registrar-II	Assistant Registrar-I	28.07.2010
12.	Abdul Rashid Rather, Assistant Registrar-II	Assistant Registrar-I	28.07.2010
13.	Mohd. Arif Dar, Protocol Officer	Assistant Registrar-I	28.07.2010
14.	Gh. Mohd. Ramzan	Assistant Registrar-I	28.07.2010

18.	Ajit Kumar Kher, Section Officer	Assistant Registrar-II	31.03.2009
19.	Permod Kumar, Section Officer	Assistant Registrar-II	28.07.2010
20.	Nisar Ahmad Malik, Section Officer	Protocol Officer	28.07.2010
21.	Kuldeep Singh, Section Officer	Protocol Officer	28.07.2010
22.	Aftab Ahmad, Section Officer	Accounts Officer	28.07.2010
23.	Ajay Kumar, Section Officer	Accounts Officer	28.07.2010
24.	Onkar Raina, Section Officer	Reader	28.07.2010

Note:- (1) Promotion of officers/officials, named at Serial Nos. 2, 3, 4, 5, 12, 13, 14, 16 & 17 have been made in relaxation of the minimum qualification as prescribed under Order 579 dated 24.10.2008 as per Note-2 of the said order.

(2) Promotion of Mr. Permod Kumar (Serial No. 19) is subject to outcome of the enquiry pending against him.

By Order

J. R. Kotwal
(J. R. Kotwal)
14.3.2011

Registrar General

Dated:- 14-03-2011

No:- 14079-14111/GS

Copy to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
2. Registrar Vigilance, High Court of J&K, Jammu,
3. Registrar Judicial, High Court of J&K, Jammu/Srinagar,
.....for information.
4. Chief Accounts Officer, Main Wing, High Court of J&K,
5. Accounts Officer, High Court of J&K, Jammu/Srinagar,
6. Shri _____,
.....for information and necessary compliance.

- ✓ 7. Incharge NIC, for uploading on website.
8. Office file.

J. R. Kotwal
Registrar General

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Jammu)

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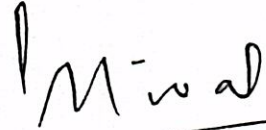
ORDER

No: 818

Dated: 05.02.2011

In the interest of administration Mr. Vishaish Kumar Parihar, Chief Judicial Magistrate, Leh and Mr. Mehraj-ud-Din Sofi, Chief Judicial Magistrate, Kargil, shall swap their places of posting.

By Order



5.2.2011

(J. R. Kotwal)

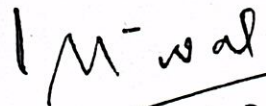
Registrar General

No:- 12676-76/GS

Copy to the:-

Dated:- 05-02-2011

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
.....for information of Hon'ble the Chief Justice.
2. Secretary to Hon'ble Mr. Justice _____,
.....for information of His Lordship.
3. Registrar (Judicial), High Court of J&K, Jammu/Srinagar,
4. Registrar Vigilance, High Court of J&K, Jammu,
.....for information.
5. Principal District and Sessions Judge Leh/Kargil,
.....for information and necessary action.
6. Chief Judicial Magistrate, Leh/Kargil,
.....for information and immediate compliance.
7. Incharge NIC, for uploading on website.
8. Office file.



5.2.2011

Registrar General